

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairman**
- 2. Shri. K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

**In the matter of**

Generic procedure on regulation of power supply to beneficiaries in case of non-payment of dues of Central Power Utilities

**ORDER**

The procedure for regulation of power supply in case of non-payment of dues of the Central Power Utilities by the State beneficiaries prescribed by the Commission in its order dated 11.1.2002 was continued up to 31.3.2005 pending review of the procedure prescribed by the Commission.

2. The process of review is not yet complete. It is, therefore, directed that the procedure prescribed by order dated 11.1.2002 shall continue to apply up to 30.9.2005 or till such time the revised procedure is formulated, whichever is earlier.

3. Let a copy of this order be sent to all concerned.

Sd/-  
**(A.H. JUNG)**  
**MEMBER**

Sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRMAN**

**New Delhi dated the 12<sup>th</sup> April 2005**